

Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated the 21st January, 2022

ORDER

Sub: Extension of Continuation status of State Food Testing Laboratory (SFTL) under Section 98 of FSS Act, 2006.

Ref: FSSAI Letter(s) No.12015/10/2017-QA dated 06.06.2017, 04.08.2017, 13.11.2017, 13.12.2017, 06.09.2018, 22.01.2019 and Letter(s) No.12015/10/2018-QA dated 23.12.2019, email dated 13.06.2020, orders no.12015/04/2018-QA dated 09.12.2020, 18.12.2020, 26.03.2021, 18.06.2021 & 27.09.2021 on continuation & discontinuation of SFTL u/s 98 of the FSS Act, 2006.

In continuation of the FSSAI Order No.12015/04/2018-QA dated 27th September, 2021, on the subject cited, extension of timeline by 3-4 months (ending on 05th December, 2021) was granted to SFTLs to obtain NABL accreditation. The laboratory - Regional Public Analyst Laboratory, Meerut, Uttar Pradesh is at advanced stage of processing with NABL and may be considered for further extension for obtaining NABL accreditation.

2. In this regard, it is decided with the approval of Competent Authority, to further extend the timeline for the below mentioned SFTL u/s 98 FSS Act, which are yet to obtain NABL accreditation and obtain FSSAI Recognition and Notification u/s 43(1) in the following manner:

Sl.No	Name & address of the SFTL	Extension Provided
i	Regional Public Analyst Laboratory, Medical College Compound, Meerut, Uttar Pradesh	5 months (w.e.f 05 th December 2021 upto 30 th April 2022)

3. In view of the above, the aforementioned laboratory is hereby requested to expedite the process and get the SFTL accredited by NABL within the period mentioned in the Table at para 2 and forward the proposal to FSSAI for recognition and notification of their laboratory under section 43(1) of FSS Act, 2006; failing which, laboratory will be discontinued from the ambit of section 98 of FSS Act, 2006.

4. This issues with the approval of Competent Authority.

(Sweety Behera)
Director (Quality Assurance)

To

1. The State Food Safety Commissioner (Uttar Pradesh).
2. In charge-Concerned Laboratory.

Copy for information to

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi
5. Head (RCD), FSSAI
6. CITO FSSAI, New Delhi-for upload on the FSSAI website